

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/132/2018
NAME OF THE PETITIONER(S) : DIGIFOUR TECHNOLOGIES PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	RADHIKA VASUDEVAN	REPRESENTATION BY WHOM	Radhika Vasudevan
APPLICANT			

ORDER

Counsel for the Applicant present. The Registry is directed to issue notice to RoC, Kerala. The Applicant is also directed to issue notice to RoC, Kerala and file proof of the same. Put up on 28.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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